

Radio Station at Bhatinda, Punjab

1814. BABA SUCHA SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Radio Station at Bhatinda has been completed;

(b) if so, the details thereof and whether broadcasting from it has started; and

(c) if not, the time by which it will start broadcasting?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). The civil and technical work of Radio Station at Bhatinda has been completed. The scheme provides for a local Radio Station at Bhatinda with 2 x 3 KW FM Transmitters, Multipurpose studio, Receiving Facilities and Staff Quarters. Action for posting the staff for operation and maintenance has been initiated. The station will be commissioned into service as soon as the requisite staff start manning the posts.

Booking of Economic Offenders

1815. SHRI PALAI K.M. MATHEW: Will the Minister of FINANCE be pleased to state:

(a) the steps taken during the last three months to book the economic offenders;

(b) whether economic offences have increased recently; and

(c) if so, the steps proposed to be taken in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Whenever any contravention of a Fiscal Act comes to the notice of the Government, on information or

otherwise, the concerned agency takes appropriate action in accordance with the law.

(b) It cannot be said that there has been an increase of economic offences in the recent past.

(c) In view of the reply to (b) above, does not arise.

Amendment to Fera

1816. SHRI LOKANATH CHOUDHURY: Will the Minister of FINANCE be pleased to state:

(a) whether Government are contemplating to bring forward a legislation to amend the Foreign Exchange Regulation Act (FERA); and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The matter is still under consideration.

Industrial Sickness

1817. SHRI ANAND SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether at a meeting of Trade Union Leaders with him on February 7, 1990 held at New Delhi, it was noted that the Sick Industrial Companies Act, 1985, had failed to prevent sickness of industries and on the other hand provided incentives to industries going sick; and

(b) if so, the modifications contemplated to check this trend?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). It is a usual practice with the Finance Minister to